

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.

Misc. Application No.09 of 2022
In
ORIGINAL APPLICATION No.213 of 2015 (SZ)

C.P.Senthil,
Flushing Meadows Villa No.4,
Globus Gardens,
Kaikopalayam,
Coimbatore – 641 061.

...Applicant

Vs

1. Tamil Nadu State Pollution Control Board,
Represented by its Chairman,
No.76, Mount Salai, Guindy,
Chennai-600032 & 2 others

...Respondents

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Filed by
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.

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SOUTHERN ZONE, CHENNAI

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...Applicant

Vs

Tamil Nadu Pollution Control Board
Represented by its Chairman
Chennai and ors.

...Respondents

REPORT FILED ON BEHALF OF THE 1ST AND 2ND RESPONDENTS
TAMIL NADU POLLUTION CONTROL BOARD.

I, S.Rajan, S/o. M.^{S.}Subramanian, Hindu, aged about 59 years, having my office at 76, Mount Salai, Guindy, Chennai-600032, do hereby solemnly affirm and sincerely state as follows:-

1) I am the Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB), Chennai -600 032, and filing this Report on behalf of the Respondents Tamil Nadu Pollution Control Board (TNPCB) and as such I am well acquainted with the facts of the case from the records.

2) It is respectfully submitted that this Hon'ble Tribunal vide order dated 15.05.2023 directed as under:

"We direct both the applicant as well as the Tamil Nadu Pollution Control Board to furnish the details about the project, date of commencement, date of completion, date of handing over, formation of residential welfare association (if any), etc."

3) It is respectfully submitted that the details of the 3rd Respondent unit of M/s Elysium Properties Pvt.Ltd., - Flushing Meadows – Sewage Treatment Plant is located in S.F.No.36/1K and 37/6, Vellanaipatty Village, Annur Taluk, Coimbatore District. M/s. Globus Relators Properties Pvt.Ltd., having registered office at 28A, Globus Towers, Race Course Road, Coimbatore District has obtained Directorate of Town and Country Planning (DTPC) permission vide


ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

proceeding dated 25.08.2020 to develop 269 Plots at S.F.No.36/1A, Pt, 1B Pt, 1C, Pt, 1D Pt, 1E,1F,1H,1J,1K, 36/2A, 2B, 2C, 37/1-6, 38/1-8. 40/1-10 & 41/5, 6,9. The said firm has power of Attorney to M/s. Elysium Properties India Pvt.Ltd., Pappanaickenpalayam, Coimbatore District to develop 123 plots out of 296 plots at S.F.No. 36/1A, Pt, 1B, Pt, 1C, Pt, 1D Pt, 1E,1F,1H,1J,1K, 36/2A, 2B, 2C, 37/1Pt, 37/2-6, 38/3 Pt, 38/4,38/5 Pt, 38/8 Pt totalling 7.02 Acres.

4) It is respectfully submitted that the respondent unit have constructed 123 individual villas in the said plots and constructed STP at S.F.No.36/1K & 37/6 for the treatment of sewage generated from the 123 houses.

5) It is respectfully submitted that the sewage treatment plant (STP) received 90 Kilo Litre per Day (design capacity – 125 KLD) from the 123 houses and out of 90 KLD, 35 KLD of treated sewage is disposed on land for gardening and 55 KLD for toilet flushing in the housing colony.

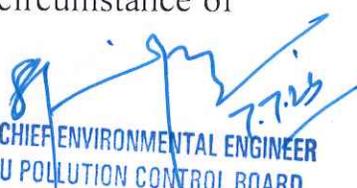
6) It is respectfully submitted that consent to operate – direct was issued to the respondent's sewage treatment plant vide proceeding dated 30.09.2014 under both the Acts and renewed up to 30.06.2017. The consent is yet to be renewed by the unit.

7) It is respectfully submitted that the respondent has constructed the STP in the OSR land of the project with the permission obtained from the local body vide President, Vallanaipatty Village Panchayat proceedings dated 05.11.2013.

8) It is respectfully submitted that the date of commencement of the respondent unit is 12.06.2012.

9) It is respectfully submitted that with regard to date of completion, date of handing over, formation of residential welfare association, (if any), the respondent unit has not furnished any documents regarding the same.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.


7.7.23
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI 600 092
BEFORE ME

VERIFICATION

I, S.Rajan, S/o. ^{S.} M.Subramanian, working as Additional Chief Environmental Engineer, having office at No. 76, Anna Salai, Guindy, Chennai – 32, do hereby submit that the above contents are true to the best of my knowledge and belief through records.


7.7.23
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TAMIL NADU POLLUTION CONTROL BOARD
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2ND RESPONDENTS - TAMILNADU
POLLUTION CONTROL BOARD.**

**Advocate for Respondent- TNPCB:
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

Date:07.07.2023

Hearing date on:10.07.2023.